

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SANYOG HEALTHCARE LIMITED**

S. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Sanyog Healthcare Limited
2.	Date of incorporation of Corporate Debtor	24/02/1999
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U24232DL1999PLC098564
5.	Address of the registered office and principal office (if any) of corporate debtor	B-1, Yadav Park, Main Rohtak Road, Nangloi, Delhi – 110041
6.	Date of closure of Insolvency Resolution Process	02.01.2023
7.	Liquidation commencement date of Corporate Debtor	02.01.2023 (Order Received on 09.01.2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Manohar Lal Vij IBBI/IPA-001/IP-P01480/2018-2019/12269
9.	Address and E-mail of the liquidator, as registered with the Board	Address: 204, CA Apartment, A-3, Paschim Vihar, New Delhi-110063 Email Id: mlvij1956@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 8/28, 3 rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi - 110005 Email Id: sanyog.cirp@gmail.com
11.	Last date for submission of claims	08.02.2023

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench (Court – II) has ordered the commencement of liquidation of the **Sanyog Healthcare Limited** on **02.01.2023 (copy of order received on 09.01.2023)**. The Hon'ble NCLT appointed the undersigned as Liquidator on 02.01.2023.

The stakeholders of **Sanyog Healthcare Limited** are hereby called upon to submit their claims with proof on or before 08.02.2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

S/d
Manohar Lal Vij
Liquidator of Sanyog Healthcare Limited
IBBI/IPA-001/IP-P-01480/2018 -2019/12269

Date: 11.01.2023
Place: New Delhi

FOURTH DIMENSION SOLUTIONS LIMITED

Reg. Off: 710, Naurang House, Kasturba Gandhi (KG) Road, Connaught Place, New-Delhi-110001

CIN: L74110DL2011PLC221111 | Contact: 079-26566588 |

E-mail: secretarial.fds@gmail.com | Website: www.fdsindia.co.in

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED ON DECEMBER 31, 2022

Sr. No	Particulars	(Rs. In Lacs except EPS)				
		Quarter Ended		Nine Months Ended		Year ended
		31-12-2022 (Unaudited)	30-09-2022 (Unaudited)	31-12-2021 (Unaudited)	31-12-2021 (Unaudited)	31.03.2022 (Audited)
1	Total Income from Operations	531.11	250.79	3.91	782.77	85.88
2	Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	169.15	175.10	1.08	313.17	16.41
3	Profit / (Loss) for the period after Exceptional (before tax and Extraordinary items)	169.15	175.10	1.08	313.17	16.41
4	Profit / (Loss) for the period after Exceptional and/or Extraordinary items (before tax)	169.15	175.10	1.08	313.17	16.41
5	Profit / (Loss) for the period (after tax)	169.15	175.10	1.08	313.17	3,935.81
6	Total Comprehensive Income (after tax)	169.15	175.10	1.08	313.17	6,295.57
7	Equity Share Capital	3,257.24	3,257.24	1,628.62	3,257.24	1,628.62
8	Reserve (Excluding Revaluation Reserve as shown in the balance sheet of Previous Accounting Year)	-	-	-	-	14,600.97
9	Face Value Per Share	2.00	10.00	10.00	2.00	10.00
	Earning Per Share					
	Basic & Diluted:	0.1	0.54	0.01	0.19	24.17
						38.66

Notes

1. The above results is an extracts of the detailed unaudited Financial Results for the Quarter ended and Nine Months ended on December 31, 2022. The full format of unaudited financial results of the Company for the Quarter & Nine Months ended on December 31, 2022 are available on the website of the stock exchange at www.nseindia.co.in and the website of the company at www.fdsindia.co.in

Date: 09.01.2023
Place: New-DelhiFor Fourth Dimension Solutions Limited
Sd/-
Dhaval Mistry
Director (DIN: 03411290)**PHOENIX ARC PRIVATE LIMITED**

REGISTERED OFFICE: 5TH FLOOR, DANI CORPORATE PARK, 158, C.S.T. ROAD, KALINA, SANTACRUZ (E), MUMBAI-400098

POSSESSION NOTICE

Whereas, the authorized officer of M/S. Phoenix ARC Pvt.Ltd.(acting as trustee of respective trusts described in table below) under the securitization and reconstruction of financial assets and enforcement of security interest act, 2002 and in exercise of the powers conferred under section 13(2) read with rule 3 of the security interest (enforcement) rules, 2002 issued demand notices to the borrowers, co-borrowers, guarantors as detailed hereunder, calling upon the respective borrowers, co-borrowers, guarantors to repay the amount mentioned in the said notices within 60 days from the date of receipt of the same. The said borrowers, co-borrowers, guarantors having failed to repay the amount, notice is hereby given to the borrowers, co-borrowers, guarantors and public in general that the authorized officer of the company has taken possession of the property described hereunder in exercise of powers conferred on him under section 13(4) of the said act r/w rule 8 of the said rules on the dates mentioned alongwith. The borrowers, co-borrowers, guarantors in particular and public in general are hereby cautioned not to deal with the properties and any dealings with the properties will be subject to the charge of M/S. Phoenix ARC Pvt.Ltd.(acting as trustee of respective trusts described in table below) for the amount specified therein with future interest, costs and charges from the respective dates. Details of the borrowers, co-borrowers, guarantors, properties mortgaged, name of the trust outstanding dues, demand notices sent under section 13(2) and amounts claimed there under are given as under:

Name and Address of the borrower, Co-Borrower, Loan account No., Loan amount	Details of the securities	1. Name of trust 2. Demand notice date 3. Date of Physical possession 4. Amount due in Rs.
Mr. Raj Kumar & Mrs. Bimla Devi & Mrs. Sher Singh All at: House No. 681 G Jheel Khurja New Delhi, Delhi- 110031 & All Also At: House No. 95342 Gali No.7 Seelam Pur New Delhi, Delhi-110031. & All Also At- Property No. 14765, Situated At Area Of Village, Seelampur, In The Abadi Of School Wall Gali, No-1, Old Seelampur, Gandhi Nagar, Delhi 110031 Loan Account Number:PR00419770 & PR00416014 Loan Sanctioned: Rs.19,00,000/- (Rupees Nineteen Lakh Only)	All That Piece And Parcel Of Ground Floor Having Its Covered Area Measuring 45.70 Sq Yds. Out Of Kharsa No. 151, Bearing Property No. 14765, Situated In The Area Of Village Seelampur In The Abadi Of School Wall, Gali No. 1, Near Sarvodaya Govt. School, Old Seelam Pur, Gandhi Nagar, Delhi- 110037 Bounded By The Following Boundaries: East : 8 Ft Wide Road, West : Other Property, North : Canal, South : Other Property, along with Name Of The Mortgagor: Mrs. Bimla Devi & Alas Vinita Devi	1)Phoenix Trust FY20-6 2)21.12.2020 3)07.01.2023 4)Rs. 23,91,939/- (Rupees Twenty Three Lakh Ninety One Thousand Nine Hundred and Thirty Nine Only)due and payable as of 16.12.2020 with further interest applicable from 17.12.2020 along with costs and charges until payment in full.

Place: Delhi
Date: 11.01.2023
Authorised Officer, For Phoenix Arc Private Limited
(Acting As Trustee Of Respective Trusts Described In Table Above)
For any query please contact Mr. Somesh Sundrial (+91 9910563402), Mr. Sumit Sinha (+91 9810616493)

PROGRESSIVE METERS PRIVATE LIMITED-Under CIRP

Extension of date to invite Expression of Interest to submit Resolution Plan
Further to the Advertisement published on 27th December, 2022 in Financial Express- in Kolkata and Delhi Edition (English Language), Indian Express (English Language) in Jaipur Edition, and Duranta Barta -Kolkata Edition (Bengali Language) to invite Expression of Interest (EOI) by prospective Resolution Applicants to submit Resolution Plan in the matter of Progressive Meters Private Limited (the Corporate Debtor) undergoing CIRP in accordance with the provisions of the Insolvency & Bankruptcy Code, 2016, the Committee of Creditors as on 10th January, 2023 has given consent to extend the last date for receipt of Expression of Interest from **10th January, 2023 to 25th January, 2023**. Interested parties shall refer to the aforesaid advertisements and the format for submission of EOI and Detailed Terms & Conditions documents can be obtained via. e-mail at progressivemeters.sipl@gmail.com and also has been uploaded on our website <https://stellarsolvency.com/public-announcement/progressive-meters-private-limited/> for the submission of EOI.

Sd/-
Anup Kumar Singh
Resolution Professional of
Progressive Meters Private Limited Under CIRP
Place: Kolkata
Date : 11.01.2023
Reg. No. IBB/PA-001/IP-P00153/2017-18/10322

FORM B PUBLIC ANNOUNCEMENT
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]**FOR THE ATTENTION OF THE STAKEHOLDERS OF SANYOG HEALTHCARE LIMITED**

PARTICULARS	DETAILS
1. NAME OF CORPORATE DEBTOR	SANYOG HEALTHCARE LIMITED
2. Date of Incorporation of Corporate Debtor	24/02/1999
3. Authority under which Corporate Debtor is Incorporated/Registered	R/o DELHI
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U24232DL1999PLC098564
5. Address of the registered office & principal office (if any) of Corporate Debtor	B-1, Yadav Park, Main Rohtak Road, Nangloi, Delhi - 110041
6. Date of closure of Insolvency Resolution Process	02.01.2023
7. Liquidation commencement date of Corporate Debtor	02.01.2023 (Order Received on 09.01.2023)
8. Name & Registration Number of Insolvency Professional acting as Liquidator	Manohar Lal Vij Reg. No. IBB/PA-001/IP-P01480/2018-2019/12289 AFA Validity upto : 13.11.2023
9. Address and Email of the liquidator as registered with the Board	Add.: 204, CA Apartment-A, 3, Paschim Vihar, New Delhi-110053 Email: mrvij1956@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	Add.: 828, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi - 110005 Email: sanyog_crp@gmail.com
11. Last date for submission of Claims	08.02.2023

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench (Court - II) has ordered the commencement of liquidation of the Sanyog Healthcare Limited on 02.01.2023 (copy of order received on 09.01.2023). The Hon'ble NCLT appointed the undersigned as Liquidator on 02.01.2023. The stakeholders of Sanyog Healthcare Limited are hereby called upon to submit their claims with proof on or before 08.02.2023, to the liquidator at the address mentioned against Item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Sd/-
Manohar Lal Vij
Liquidator of Sanyog Healthcare Limited
Date : 11.01.2023
Place : New Delhi
Registration No.: IBB/PA-001/IP-P-01480/2018 -2019/12289

AMBIT FINVEST PRIVATE LIMITED
Corporate Off: Kanakia Wall Street, 5th floor, A 506-510, Andheri-Kurla Road, Andheri East, Mumbai-400093**DEMAND NOTICE****Under The Provisions of The Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("The Act") and The Security Interest (Enforcement) Rules, 2002 ("The Rules")**

The undersigned being the authorized officer of Ambit Finvest Private Limited under the Act and in exercise of powers conferred under Section 13 (2) of the Act read with the Rule 3, issued Demand Notice(s) under Section 13(2) of the Act, calling upon the following borrower(s) to repay the amount mentioned in the respective notice(s) within 60 days from the date of receipt of the said notice. The undersigned reasonably believes that borrower(s) is/are avoiding the service of the demand notice(s), therefore the service of notice is being effected by affixation and publication as per Rules. The contents of demand notice(s) are extracted herein below:

Name of the Borrower(s)	Demand Notice Date Amount
1. P P MOBILE TELICOM 2. MANISHA MANISHA 3. NARINDER KUMAR 4. SARDAR SARDAS 5. SANGEET NAGAR Lan Nos. DEL00000032598	26.12.2022 Rs. 23,68,335.82/- (Rupees Twenty Three Lakhs Thirty Eight Thousand Three Hundred Thirty Five and Eighty Two Paise Only) As On 26.12.2022

Description Of Immovable Property/Properties Mortgaged
ALL THAT PART AND PARCEL OF THE PROPERTY BEARING : FREEHOLD RESIDENTIAL LAND AREA MEASURING 277 SQ. YARDS + 1 KANAL 19 MARLE I.E. 1179.75 SQ. YARDS, TOTAL AREA MEASURING 1456.75 SQ. YARDS, PART OF KHEWAT NO. 551/584, KHATONI NO. 660, MU. NO. 28/ / KILA NO. 12/2/2 (0-5), GAY KHATONI NO. 661, MU. NO. 28/ / KILA NO. 12/2/4 (0-12), 19/1/1 (1-2), KHEWAT NO. 553, KHATONI NO. 664, MU. NO. 28/2, KILA NO. 19/1/4 (0-2), 19/2/1 (0-15), SITUATED AT MAUJA - NEEMKA, SECTOR -72, SUB - TEHSIL TIGAOH, DIST. FARIDABAD, HARYANA - 121 004, BOUNDARY OF THE SAID PROPERTY : EAST : HOUSE OF MR. KHADAK SINGH WEST : HOUSE OF MR. UMED SOUTH : NORMAL ROAD NORTH : HOUSE OF MR. TEKHAND

The borrower(s) are hereby advised to comply with the demand notice(s) and to pay the demand amount mentioned therein and hereinabove within 60 days from the date of this publication together with applicable interest, additional interest, bounce charges, cost and expenses till the date of realization of payment. The borrower(s) may note that AFPL is a secured creditor and the loan facility available by the Borrower(s) is a secured debt against the immovable property/properties being the secured asset(s) mortgaged by the borrower(s). In the event borrower(s) are failed to discharge their liabilities in full within the stipulated time, AFPL shall be entitled to exercise all the rights under Section 13(4) of the Act to take possession of the secured asset(s) including but not limited to transfer the same by way of sale or by invoking any other remedy available under the Act and the Rules thereunder and realize payment, AFPL is also empowered to ATTACH AND/OR SEAL the secured asset(s) before enforcing the right to sale or transfer. Subsequent to the Sale of the secured asset(s), AFPL also has a right to initiate separate legal proceedings to recover the balance dues, in case the value of the mortgaged properties is insufficient to cover the dues payable to the AFPL. This remedy is in addition and independent of all the other remedies available to AFPL under any other law. The attention of the borrower(s) is invited to Section 13(8) of the Act, in respect of time available, to redeem the secured assets and further to Section 13(13) of the Act, whereby the borrower(s) are restrained/prohibited from disposing of or dealing with the secured asset(s) or transferring by way of sale, lease or otherwise (other than in the ordinary course of business) any of the secured asset(s), without prior written consent of AFPL and non-compliance with the above is an offence punishable under Section 29 of the said Act. The copy of the demand notice is available with the undersigned and the borrower(s) may, if they so desire, can collect the same from the undersigned on any working day during normal office hours.

Sd/- Prashant Ohal Authorised Officer
Ambit Finvest Private Limited
Date : 11.01.2023. Place: New Delhi

AAR SHYAM INDIA INVESTMENT COMPANY LIMITED
Regd Office: B-42, Ground Floor, Panchsheel Enclave, New Delhi - 110017
CIN: L6120DL1983PLC015266 Email: info@aarshyam.in
Website: www.aarshyam.in Ph. No: 91 11 4562699**POSTAL BALLOT NOTICE**

Members of the Company are hereby informed that pursuant to Section 110 of the Companies Act, 2013 ("the Act"), Rule 22 and 20 of the Companies (Management and Administration) Rules, 2014 ("the Rules"), relevant Circulars issued by the Ministry of Corporate Affairs (hereinafter referred to as "MCA Circulars"), Regulation 44 of the SEBI (Listing Obligations and Disclosure Requirement) Regulations, 2015 ("Listing Regulations") and Secretarial Standards on General Meetings (SS-2) the Company seeks the approval of Members by way of Postal Ballot through e-voting process only, in respect of the Special Ordinary Business as specified in the Postal Ballot Notice dated January 10, 2023 (along with the explanatory statement thereto as required under the provisions of Section 102 read with Section 110 of the Act) (hereinafter referred to as "Notice").

In accordance with the MCA Circulars, the Company is being completed the dispatch of Notice on January 10, 2023, to all the Members, whose names appear in the Company's Register of Members / List of Beneficial Owners at the closure of business hours on January 06, 2023, ('Cut-Off date'), electronically through e-mail on the e-mail addresses that are registered with the Company or with Depositories/Depository Participants.

The Notice is displayed on the website of the Company www.aarshyam.in. No physical copy of the Notice has been sent to Members and the communication of Notice to Members shall take place only through e-voting facility. In this regard, the Members are hereby notified that:

- The business to be transacted through Postal Ballot shall be transacted by e-voting only as provided in the Act read with related Rules, MCA circulars thereto and Listing Regulations as amended from time to time;
- Voting rights of the Members has been reckoned as on Friday, January 06, 2023, which is the Cut-off date and a person who is not a Member as on the cut-off date should treat this Notice for information purposes only;
- In compliance of provisions of Section 108, 110 and other applicable provisions of the Act read with (i) Rule 20 and 22 of the Companies (Management and Administration) Rules, 2014 as amended; and (ii) Regulation 44 of the Listing Regulations, The Company has engaged services of National Securities Depository Limited for providing e-voting facility to all its Members. The procedure for e-voting is given in the notes forming part of the Postal Ballot Notice.
- E-voting would commence on Wednesday, January 11, 2023 at 09:00 A.M. (IST) and would end on Thursday, February 09, 2023 at 05:00 P.M. (IST). The e-voting module shall be disabled by National Securities Depository Limited thereafter and remote e-voting shall not be allowed beyond the said date and time;
- For e-voting instructions Members may go through the instructions given in the Notice and in case of any queries or grievances relating to e-voting, Members may Contact NSDL helpline by sending a request at evoting@nsdl.co.in or contact at 1800 1020 990 and 1800 22 44 30

- In case shares are held in physical mode please provide Form ISR-1 with Folio No., Name of shareholder, scanned copy of PAN card, and one share certificate front and back. PAN (self-attested scanned copy of PAN card), Mobile number and email id (which should be mentioned in form ISR-1) AADHAR (self-attested scanned copy of Aadhar Card) by email to investor@massovm.com or info@aarshyam.in. Please also send original copy of ISR-1 with copy of PAN/ AADHAR to RTA (i.e. MAS Services Limited - T-34, 2nd Floor Okhla Industrial Area, Phase-II New Delhi-110020).
- In case shares are held in demat mode, please provide DPID-CLID (16 digit DPID + CLID or 16 digit beneficiary ID), Name, updated client master (email id and mobile number should be updated in demat account to investor@massovm.com).

Post successful registration of the e-mail, Members would get soft copy of the notice and the procedure for E-voting to enable voting for this Postal Ballot. In case of any queries, Members may write to investor@massovm.com.

- The Company has appointed Mr. Ratish Tagde, Proprietor of Ratish Tagde & Associates, Company Secretaries (Membership No. F6162, PC No.22018) to act as the Scrutinizers ("Scrutinizer") for conducting the Postal Ballot and e-voting process in a fair and transparent manner.
- The result of the Postal Ballot will be announced on February 10, 2023 and shall be placed on the website of the Company at www.aarshyam.in and on the website of NSDL and shall also be communicated to the BSE Limited, where shares of the Company are listed.

By Order of the Board
For Aar Shyam India Investment Co. Ltd.
Sd/-
Princy Anand
Company Secretary

HINDUJA HOUSING FINANCE LIMITED

418, 4th Floor, Pearl Omare Tower-2, Netaji Subhash Place, Pitampura Delhi 110034

NOTICE UNDER SECTION 13(2) OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFAESI ACT)

In respect of loans availed by below mentioned borrowers / guarantors through HINDUJA HOUSING FINANCE LIMITED, which have become NPA with below mentioned balance outstanding on dates mentioned below. We have already issued detailed Demand Notice dated as mentioned below Under Sec. 13(2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 by Registered Post / Speed Post / Courier with acknowledgement due to you which has been returned undelivered / acknowledgment not received. We have indicated our intention of taking possession of securities owned on one of you as per Sec. 13(4) of the Act in case of your failure to pay the amount mentioned below within 60 days. In the event of your not discharging liability as set out herein above the Bank / Secured Creditor may exercise any of the right conferred vide section 13(4) of SARFAESI Act and while publishing the possession notice / auction notice, electronically or otherwise, as required under the SARFAESI Act, the Bank / Secured Creditor may also publish your photograph. Details are hereunder:-

Sr. No.	Name of Borrowers/ Co-Borrowers/ Guarantors & Date of NPA	Demand Notice Date Amount Outstanding	Details of Secured Assets
1	Mr. Nawab Hasan & Raziya Sultana, both at: N-116, Second Floor, Vishnu Garden, Delhi - 110018 A/c No. DL/DEL/DLHI/A000000696 Loan Accounts have been classified as a NPA on 30-09-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 21,56,934/- as on 22-11-2022 + interest + Legal Charges	Entire Second Floor Without Roof Terrace Rights are measuring 75 sq.yds. Built on property bearing No.NE-105-E out of Kharsa No.21/42 situated in the area of village khyala colony known as Vishnu Garden New Delhi-110018, Bounded as : East - Road 20 Ft., West - Gali 8 Ft., North - Remaining portion of property No. NE-105-E, South - Plot No. NE-105-D
2	Mr. Manish Puri, A-124/3rd Floor, Freedom Fighter Enclave, Neb Sarai, Saket, Delhi 110068 Sadhna Puri, House No 8/7 Dhakra Purwa Colony, T P Nagar Kanpur Nagar, Kanpur, Uttar Pradesh-208023 A/c No. DL/MTG/MTNG/A000000089 Loan Accounts have been classified as a NPA on 31-03-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 31,38,084/- as on 22-11-2022 + interest + Legal Charges	Portion Bearing Flat No.C-102, area measuring 90 sq.yds. Situated in the (Front Side) Built on Property Bearing No.A-1/3, total land area measuring 400 sq.yds. (334.44 sq.mts) Out of Kharsa No.488/1, Situated in the area village Molarband Badapur Tehsil Delhi - 110044, Bounded as : East - Property of Gaurav, West - Road, North - Others Property, South - Road
3	Mr. Surender Kaushik & Santosh Kaushik, both at: VPO Katesra Near Sitaram Mandir Dist & Tehsil Palwal Haryana -121102 A/c No. DL/MTG/MTNG/A000000149 Loan Accounts have been classified as a NPA on 30-09-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 27,83,885/- as on 22-11-2022 + interest + Legal Charges	Entire Second Floor with roof rights area measuring 100 sq.yds. i.e. 83.61 sq.mts. Built up on Plot No.C-74, Situated in the Village Sadullabad Ganga Vihar pargana Loni Tehsil and District Ghaziabad UP. Bounded as : East - Plot No. C-73, West - Plot No. C-75, North - Plot No. C-63, South - Road 30 ft wide
4	Mr. Brajraj Singh & Mrs. Nitu Anand, both at: Flat No.168 Pocket-1 Bharat Vandana Apartment, Sector19, Dwarka, Delhi 110075 A/c No. DL/DEL/DWND/A000000408 Loan Accounts have been classified as a NPA on 30-06-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 73,16,178/- as on 22-11-2022 + interest + Legal Charges	Residential Plot No. AE-012, area measuring 125.3 sq.yds. Situated in the Village Mahrauli Razapur and Harsau Residential Colony known as Awantika Tehsil and Dist Ghaziabad UP, Bounded as : East - Plot No. AE-013, West - Plot No. AE-011, North - Plot No. AE-049, South - Road 18 Meters Wide
5	Mr. Leeshu Singh & Satish Sirohi, both at: B-2/165 Pratibha School Road Yamuna Vihar, Near HDFC ATM, Delhi - 110053 A/c No. DL/DEL/DLHI/A000001396 Loan Accounts have been classified as a NPA on 30-09-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 41,63,789/- as on 22-11-2022 + interest + Legal Charges	Built Up 2nd Floor, without roof rights area measuring 70 sq.yds. Built upon Property No.B-2/165 (Plot No.165 and Block B-2) situated at in the layout plan of Yamuna Vihar under ghonda Residential Scheme shahdara Delhi - 110053, Bounded as : East - Plot No.B-2/166, West - Plot No. B-2/164, North - Service Lane, South - Road
6	Mr. Jagvir Singh, Hukum Singh & Mrs. ANGURI DEVI, All at: Gali No. 3-B, Block 43 Siddharth Vihar, Vijay Nagar Baghu, Rural, Ghaziabad, Uttar Pradesh, India -201009 A/c No. DL/DEL/DWND/A000000299 Loan Accounts have been classified as a NPA on 30-06-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 26,18,707/- as on 22-11-2022 + interest + Legal Charges	Freehold Residential Built up House on Plot No.15, area measuring 150 sq.yds. i.e. 125.41 sq.mts. Out of Kharsa No.349 MI, situated at Residential Colony, Govind Vihar in the Revenue of Village Mawai Pargana Loni Tehsil and District Ghaziabad, Bounded as : East - Road 18 Feet Wide, West - House of Ramesh Chand, North - House of Nutan, South - House of Shriram
7	Mr. Atul Kumar & Sony Shakya, both at: H No. 48 Sec-P-1 Plot No. 4 Airlines Society Builder Area Greater Noida Gautam Budh Nagar Ghaziabad, Uttar Pradesh- 201301 A/c No. DL/DEL/DWND/A000000531 Loan Accounts have been classified as a NPA on 30-09-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 42,47,459/- as on 22-11-2022 + interest + Legal Charges	All that piece and parcel of the built up apartment bearing No. J-1107, Admeasuring super area 130.06 sq. mtr., Type-D, 11th Floor, Tower 7, Block J, VVIP Addresses Raj Nagar Extn, Ghaziabad U.P.
8	Mrs. Isha Sharma & Ashish Sharma, both at: A-81707, Nirala Aspire Sector-16, Greater Noida, Uttar Pradesh - 201301 A/c No. DL/DEL/PAND/A000000503 & DL/DEL/PAND/A000001044 Loan Accounts have been classified as a NPA on 30-09-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 32,64,558/- as on 23-11-2022 + interest + Legal Charges	Plot area measuring 94 Sq. mtr. Out of total land area measuring 249.60 sq.mtrs, out of kharsa no. 2353/3 MI. situated as village charabali RK Dyagram mohabbabad, pargana central Dun dist. Dehradun, Bounded as : East - Property of Mr. Hayat Singh Bisht & 15 ft wide Road, West - Property of Mr. Jagat Singh, North - Property of Others, South - Property of Mr. Kishan Singh Bisht
9	Mr. Jeetinder Singh Oberoy & Mr. Manmeet Kaur Oberoy, both at: W/2 153 Ground Floor G Block Hari Nagar, Janakpuri B1 Rajpur Garden West Delhi - 110058 Mr. Idea Enclaves, RZ-8/11, Shiv Main Market, Vijay Enclave, Dabri, Palam Road, New Delhi 110075 A/c No. DL/DEL/DWND/A000000246 Loan Accounts have been classified as a NPA on 30-06-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 38,60,669/- as on 22-11-2022 + interest + Legal Charges	Built-Up Second Floor Without Roof Terrace Rights of property bearing No. 468, area measuring 123 sq. yds. out of kharsa No. 642 situated at village Chandrawali in the abadi of Mohalla Gurhai Circular Road, Shahdara Delhi, Bounded as : East - Property of Others, West - Property No. 469, North - Circular Road, South - Property of Others
10	Mr. Ankush Saini & Neha Saini, both at: H.No. 122/5, Jacobpura, Gurgaon, Haryana - 122022 A/c No. DL/DEL/DWND/A000000411 Loan Accounts have been classified as a NPA on 30-09-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 30,77,438 as on 22-11-2022 + interest + Legal Charges	Freehold Residential Entire Upper Ground Floor, area measuring 83.61 sq. mtrs Built up on Plot No.C-74, Situated at Ganga Vihar Phase - 2 in Village Sadullabad Pargana Loni Tehsil and Dist Ghaziabad UP, Bounded as : East - Plot No C-73, West - Plot C-75, North - Plot C-63, South - 30 Ft. Rasta
11	Mrs. Priyanka Srivastava & Madhuri Srivastava, both at: 4/71, A-1, Gali No. 4, Old Tejab Mill Road, Bhola Nath Nagar, Delhi 110032 A/c No. DL/SDR/SDRA/A000000158 Loan Accounts have been classified as a NPA on 30-09-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 22,86,862/- as on 22-11-2022 + interest + Legal Charges	Property bearing No.4/71-A/1, area measuring 60 Sq. Yds., out of Kharsa No. 1077/481 and khata No. 1019/1061, consisting of Ground Floor and first floor with rights to construct upto the last storey, situated in the area of Village Chandrawali alias Shahdara, in the abadi of Bhola Nath Nagar, Old Tejab Mill, Gali No. 2, IIlaqa Shahdara, Delhi-110032, Bounded as : East - Property of Others, West - Property of others, North - Road, South - Property of Others
12	Mr. Pavnesh & Anita, both at: SF-3, 2nd Floor Plot No. 319 Gyan Khand-1 Near Amicare Hospital, Indraprasth Ghaziabad, U.P. -201014 A/c No. DL/DEL/DWND/A000000575 Loan Accounts have been classified as a NPA on 30-06-2022	Demand Notice Dated 30-11-2022 Amount Outstanding ₹ 39,61,374 as on 22-11-2022 + interest + Legal Charges	Built up First Floor upto Ceiling Level Only (Without roof rights) area measuring 123 sq.yds. And bearing Property No.468 and 469, out of Kharsa No.642, Situated in the Village Chandrawali Alias Shahdara in the abadi of mohalla Gurhai Circular Road, IIlaqa No.9, Shahdara Delhi - 110032, Bounded as : East - Property No. 468, West - Property No. 470, North - 20 ft. wide road, South - Property of

आदित्य बिरला हाउसिंग फाइनांस लिमिटेड

पंजीकृत कार्यालय: इन्डियन रेयॉन कम्पाउण्ड, वेस्टवेल, मुजुरात-362266

शाखा कार्यालय: जी कॉर्पोरेशन टेक पार्क, कासरखड़ावली, घोडबन्धर रोड, थाने-400607 (एमएच)

मांग सूचना

(प्रतिभूति हित (प्रवर्तन) विनियमवली, 2002 के नियम ३(1) के अंतर्गत)
वित्तीय परिसम्पत्तियों के प्रतिभूतिकरण एवं पुर्ननिर्माण तथा प्रतिभूति हित प्रवर्तन अधिनियम, 2002 की धारा 1३(2) के अंतर्गत सूचना की स्थापना सेवा

नीचे वर्णित ऋणधारकों को एतद्वारा सूचित किया जाता है कि 'चूँकि आदित्य बिरला हाउसिंग फाइनांस लिमिटेड (एबीएचएफएल) से उनके द्वारा प्राप्त की गई साख सुविधाओं के पुनर्निर्माण में उन्होंने चुक की है, अतः भा.रि.ई. के दिशा निर्देशों के अनुसार कम्पनी की पुलकों में उनकी ऋण खाताओं को नैर-प्रचालन परिसम्पत्तियों के रूप में वर्गीकृत कर दिया गया है। उसके बाद, एबीएचएफएल ने उक्त ऋणधारकों के अंतिम ज्ञात पते पर वित्तीय परिसम्पत्तियों के प्रतिभूतिकरण एवं पुनर्निर्माण तथा प्रतिभूति हित प्रवर्तन अधिनियम, 2002 (सरफेसी अधिनियम) की धारा 13(2) के अंतर्गत मांग सूचनाएं जारी कर उन्हें उक्त मांग सूचना में वर्णित रूप में उपरोक्त राशि पर अनुवर्धित दर पर आगे के ब्याज तथा अनुषंगिक खर्चे, लागत, चार्जेज आदि के साथ उन्हें सम्पूर्ण बकाये राशि के भुगतान की मांग की। फिर भी, प्रतिभूति हित (प्रवर्तन) निन्मावली, 2002 (सरफेसी नियमवली) के नियम 3 के अनुसार प्रकाशन द्वारा मांग सूचना उन्हें सर्व की जा रही है।

क्र.सं.	ऋणधारक/सा-ऋणधारक तथा माटर/सा-माटर का नाम एवं पता एवं ऋण खाता सं.	प्राप्त तिथि	मांग सूचना तिथि	इस तिथि को मांग सूचना के अनुसार बकाया राशि
1	1. अजरा मुजफ्फर, युनिट नं. एमएस एस 5/0502, टावर एस 5, 5वां तल, एमअरएम, सींग 68, सेक्टर 68, गुरुग्राम, हरियाणा-122018. 2. बतूल मुजफ्फर, युनिट नं. एमएस एस 5/0502, टावर एस 5, 5वां तल, एमअरएम, सींग 68, सेक्टर 68, गुरुग्राम, हरियाणा-122018. 3. अजरा मुजफ्फर, 147-ए, पकिट सी, सिटाईय एक्सटेंशन, हरि नगर आश्रम, दक्षिण दिल्ली, दिल्ली 110014. 4. बतूल मुजफ्फर, 147-ए, पकिट सी, सिटाईय एक्सटेंशन, हरि नगर आश्रम, दक्षिण दिल्ली, दिल्ली 110014. 5. सुश्री अजरा मुजफ्फर, सीओ आदित्य बिरला वेल्थ मैनेजमेंट सीनियर रिलेशनशिप मैनेजर, 1ला तल, बिजया बिल्डिंग, 17वां बाराखम्मा रोड, नई दिल्ली-110001। ऋण खाता सं.: LNDELHL-18200332844	9.12.2022	03.01.2023	रु. 13,92,562.74/- (रु. तेरह लाख बान्ने हजार पंच सौ बासठ एवं पैसे बीहतर मात्र)

निरली रखी गई अवल सम्पति/सम्पत्तियों का विवरण: आवासीय परियोजना एम 3 एम सी68 के नाम से विदित, सेक्टर 68, गुरुग्राम-मानेसर अर्बन कॉम्प्लेक्स, गुरुग्राम (गुडगांव) हरियाणा में लेवल 05 टावर पर स्थित आवासीय अपार्टमेंट सं. एमएस एस 5/0502 का सभी भाग तथा हिस्सा।

हम, एतद्वारा यहां वर्णित ऋणधारकों से आग्रह करते हैं कि इस सूचना की तिथि से 60 दिनों के भीतर उस पर आगे के ब्याज एवं लागत, चार्जेज, खर्चे आदि के साथ बकाया राशि का हमें भुगतान करें अन्यथा हम पूरी तरह से उनकी लागत एवं परिसमां पर प्रतिभूत परिसम्पत्ति का कब्जा तथा विक्री करने सहित प्रतिभूति हित की प्रवृति करने के लिये स्वतंत्र होंगे।

कृपया ध्यान रहे कि सरफेसी अधिनियम की धारा 13(13) के अनुसार कम्पनी की लिखित में एवं सूचित प्राप्त किने बिना आगे बिना, पट्टा या अन्य रूप से उक्त प्रतिभूत परिसम्पत्ति की अंतिम करने से निवृत्ति किने नहीं है। आगे के द्वारा उक्त धारा का किसे भी रूप में उल्लंघन करने पर आप सरफेसी अधिनियम की धारा 29 एवं/अन्य हरा संदर्भ में किसी अन्य कानूनी प्रावधान के अंतर्गत निर्दिष्ट दंड के भागी होंगे।

अतः आप यह कि अधिनियम की धारा 13 की उप-धारा (8) के प्रावधानों के अनुसार यदि किसी अग्न्या अंतरंग के लिये निर्धारित तिथि से पूर्व किसी भी समय आप एबीएचएफएल के साथ एबीएचएफएल द्वारा कृत की गई सभी कानूनों, चार्जेज तथा खर्चों के साथ एबीएचएफएल की देवताओं का भुगतान कर देंगे है तो एबीएचएफएल द्वारा प्रतिभूत सम्पत्ति को विक्री अथवा अंतरंग नहीं की जाएगी तथा प्रतिभूत परिसम्पत्ति को विक्री अथवा अंतरंग के लिए एबीएचएफएल द्वारा आगे कोई भी कदम नहीं उठावी जाएगी।

हस्ता/—
आधीक्षण अभियन्ता
(आदित्य बिरला हाउसिंग फाइनांस लिमिटेड)

कायालय अधीक्षण अभियन्ता

12वां वृत्त, लो.नि.वि, पौडी

Office of The Superintending Engineer, 12th Circle, P.W.D. Pauri
Phone No. 01368-222322 E-mail- sepwdpauricircle@gmail.com

पत्रांक: 262/141 याता 12/2022-23

दिनांक 10/01/2023

अल्पकालीन राष्ट्रीय प्रतिस्पर्धात्मक

ई-निविदा सूचना।

महामहिम राज्यपाल महोदय उत्तराखण्ड की ओर से अधीक्षण अभियन्ता, 12वां वृत्त लो.नि.वि. पौड़ी द्वारा जनपद पौड़ी गढ़वाल में निम्नलिखित कार्यो हेतु ई-टेंडरिंग, के माध्यम से सिंगल-बिड सिस्टम से निविदा आमंत्रित की जाती है। निविदा सम्बन्धी सभी सूचना http://www.uktenders.gov.in पर दिनांक 16.01.2023 से उपलब्ध होगी।

क्र. सं.	कार्य का नाम	धरोहर धनराशि (लाख रु.)	निविदा का मूल्य (रु. में)	निविदा की वैधता (दिन)	कार्य पूर्ण करने की अवधि (माह)	पंजीकरण अर्हता श्रेणी
1	2	3	4	5	6	7
1	वार्षिक अनुसूक्षण वर्ष 2022-23 के अन्तर्गत जनपद पीड गढ़वाल के विधानसभा क्षेत्र चौदगुखाल में सतपुली-दुधाराखाल-धारकोट-सिसलडी मोटर मार्ग के किमी. 3,4,11,18,19,20,21 व 22 में एस.डी.बी.सी. द्वारा नवीनीकरण का कार्य। (प्रा.ऊ. लेन्साडीन)	2.80	4000+ 18% G.S.T	60	02	राज्य सरकार/केन्द्र सरकार में मार्ग कार्य हेतु श्रेणी-सी एवं उच्चतर में पंजीकृत।
2	केन्द्रीय सड़क अवसरचना निधि के अन्तर्गत मरचुला-सराईखेत-बैजरो-पोखड़ा-सतपुली राज्य मार्ग सं. 32 के किमी. 14 से 40 में क्रेश बैरियर की आपूर्ति एवं फिटिंग का अवशेष कार्य। (प्रा.ऊ. लेन्साडीन)	1.60	4000+ 18% G.S.T	60	02	राज्य सरकार में मार्ग कार्य हेतु श्रेणी-सी एवं उच्चतर में पंजीकृत।

हस्ता./—
अधीक्षण अभियन्ता
12वां वृत्त, लो.नि.वि.
पौडी (गढ़वाल)

Bank of Baroda

बैंक ऑफ बड़ोदा

Bank of Baroda

बैंक ऑफ बड़ोदा

क्षेत्रीय कार्यालय, गुडगांव क्षेत्र, 12वां तल, 16 संसद मार्ग, नई दिल्ली

ईमेल आईडी: recovery.gurgaon@bankofbaroda.co.in, दूरभाष : 011.23441211/1213

ई-नीलामी विक्रय सूचना

चल संपत्तियों के विक्रयार्थ विक्रय सूचना

चल परिसंपत्तियों के विक्रयार्थ ई-नीलामी विक्रय सूचना-

एतद्वारा जनसमाचार को और विशेष रूप में व्यापारकों(ओं) को सूचित किया जाता है कि नीचे विवरित चल संपत्ति/यों, जो प्रतिभूत ऋणदाता के पास दृष्टिबन्धकत/प्रभारित रखी गई हैं, जिनका अधिग्रहण बैंक ऑफ बड़ोदा के प्राधिकृत अधिकारी, प्रतिभूत ऋणदाता द्वारा कर लिया गया है, उनका अब नीचे उल्लिखित खाले/खालों में विनिर्दिष्ट बकाया देयराशि की वसूली के लिए **“जैसी है जहां है”, “जैसी है जो है” और “वहां जो कुछ भी है”** आधार पर विक्रय किया जाएगा। उपर्युक्त/प्रतिभूत परिसंपत्ति/यों/बकाया देयराशियों/आश्चित्त युक्त/ई-नीलामी तिथि एवं समय, धराज और बोली बुद्धि राशि के विवरण नीचे दिए गए हैं-

बानों के विवरण

शाखा और खाते का नाम संपत्ति/बाहन के स्वामी का नाम	संपत्ति/बाहन के विवरण	मांग सूचना के अनुसार राशि	आश्चित्त मूल्य	खाते में जमा की जानेवाली धराज	धराज तथा प्रलेख जमा करने की अंतिम तिथि, जो अथवा पहले	ई-नीलामी की तिथि/ समय	निरीक्षण तिथि एवं समय	प्राधिकृत अधिकारी/ संपर्क व्यक्ति तथा संपर्क नं.	
		मांग सूचना तिथि	न्यूनतम बोली बुद्धि राशि						
बैंक ऑफ बड़ोदा, अग्रवाल टॉवर, हुडा सेक्टर 2 के समूहक, ओल्ड जी टी रोड, पलवल, हरियाणा-121102, संपर्क नंबर- 8178323061, 8667392156 ईमेल: vjpalw@bankofbaroda.com	मेक/मॉडल : मारुति ईको 5 स्टार एसी सीएनजी	रु. 3,51,824 /- मांग सूचना तिथि: 26-09-2022	रु. 1,16,000 /- रु. 11,600 /- रु. 5,000 /-	नाम : बीओबी न्यू इंटर्मीडिएरी छात्रा नं.- 62380015181219 आईएफएससी-बीएआरसी01बीजेपीएल डबल्यू (प्रांतीय वर्ग शूच है)	10-02-2022	13-02-2022 समय: 2.30 बजे से 06.00 बजे	06-02-2022 समय: 2.30 बजे से 6.00 बजे	प्राधिकृत अधिकारी: राकेश कुमार (मुख्य प्रबंधक) संपर्क नं.: 7667585821 और विनोत मीणा (शाखा प्रधान) संपर्क नं.: 8178323061	
8178323061, 8667392156 ईमेल: vjpalw@bankofbaroda.com	विनिर्माता वर्गीकरण: ईको ग्रीन पंजीकरण सं.— एमआरए30आर 9794 बेरिच सं.— MA3ERLF1S00534244	मांग सूचना तिथि: 26-09-2022	रु. 5,000 /-	रु. 5,000 /-	आईएफएससी-बीएआरसी01बीजेपीएल डबल्यू (प्रांतीय वर्ग शूच है)	13-02-2022	13-02-2022	06-02-2022	प्राधिकृत अधिकारी: राकेश कुमार (मुख्य प्रबंधक) संपर्क नं.: 7667585821 और विनोत मीणा (शाखा प्रधान) संपर्क नं.: 8178323061
8178323061, 8667392156 ईमेल: vjpalw@bankofbaroda.com	ईको ग्रीन पंजीकरण सं.— एमआरए30आर 9794 बेरिच सं.— MA3ERLF1S00534244	मांग सूचना तिथि: 26-09-2022	रु. 5,000 /-	रु. 5,000 /-	आईएफएससी-बीएआरसी01बीजेपीएल डबल्यू (प्रांतीय वर्ग शूच है)	13-02-2022	13-02-2022	06-02-2022	प्राधिकृत अधिकारी: राकेश कुमार (मुख्य प्रबंधक) संपर्क नं.: 7667585821 और विनोत मीणा (शाखा प्रधान) संपर्क नं.: 8178323061
8178323061, 8667392156 ईमेल: vjpalw@bankofbaroda.com	ईको ग्रीन पंजीकरण सं.— एमआरए30आर 9794 बेरिच सं.— MA3ERLF1S00534244	मांग सूचना तिथि: 26-09-2022	रु. 5,000 /-	रु. 5,000 /-	आईएफएससी-बीएआरसी01बीजेपीएल डबल्यू (प्रांतीय वर्ग शूच है)	13-02-2022	13-02-2022	06-02-2022	प्राधिकृत अधिकारी: राकेश कुमार (मुख्य प्रबंधक) संपर्क नं.: 7667585821 और विनोत मीणा (शाखा प्रधान) संपर्क नं.: 8178323061
8178323061, 8667392156 ईमेल: vjpalw@bankofbaroda.com	ईको ग्रीन पंजीकरण सं.— एमआरए30आर 9794 बेरिच सं.— MA3ERLF1S00534244	मांग सूचना तिथि: 26-09-2022	रु. 5,000 /-	रु. 5,000 /-	आईएफएससी-बीएआरसी01बीजेपीएल डबल्यू (प्रांतीय वर्ग शूच है)	13-02-2022	13-02-2022	06-02-2022	प्राधिकृत अधिकारी: राकेश कुमार (मुख्य प्रबंधक) संपर्क नं.: 7667585821 और विनोत मीणा (शाखा प्रधान) संपर्क नं.: 8178323061
8178323061, 8667392156 ईमेल: vjpalw@bankofbaroda.com	ईको ग्रीन पंजीकरण सं.— एमआरए30आर 9794 बेरिच सं.— MA3ERLF1S00534244	मांग सूचना तिथि: 26-09-2022	रु. 5,000 /-	रु. 5,000 /-	आईएफएससी-बीएआरसी01बीजेपीएल डबल्यू (प्रांतीय वर्ग शूच है)	13-02-2022	13-02-2022	06-02-2022	प्राधिकृत अधिकारी: राकेश कुमार (मुख्य प्रबंधक) संपर्क नं.: 7667585821 और विनोत मीणा (शाखा प्रधान) संपर्क नं.: 8178323061
8178323061, 8667392156 ईमेल: vjpalw@bankofbaroda.com	ईको ग्रीन पंजीकरण सं.— एमआरए30आर 9794 बेरिच सं.— MA3ERLF1S00534244	मांग सूचना तिथि: 26-09-2022	रु. 5,000 /-	रु. 5,000 /-	आईएफएससी-बीएआरसी01बीजेपीएल डबल्यू (प्रांतीय वर्ग शूच है)	13-02-2022	13-02-2022	06-02-2022	प्राधिकृत अधिकारी: राकेश कुमार (मुख्य प्रबंधक) संपर्क नं.: 7667585821 और विनोत मीणा (शाखा प्रधान) संपर्क नं.: 8178323061
8178323061, 8667392156 ईमेल: vjpalw@bankofbaroda.com	ईको ग्रीन पंजीकरण सं.— एमआरए30आर 9794 बेरिच सं.— MA3ERLF1S00534244	मांग सूचना तिथि: 26-09-2022	रु. 5,000 /-	रु. 5,000 /-	आईएफएससी-बीएआरसी01बीजेपीएल डबल्यू (प्रांतीय वर्ग शूच है)	13-02-2022	13-02-2022	06-02-2022	प्राधिकृत अधिकारी: राकेश कुमार (मुख्य प्रबंधक) संपर्क नं.: 7667585821 और विनोत मीणा (शाखा प्रधान) संपर्क नं.: 8178323061
8178323061, 8667392156 ईमेल: vjpalw@bankofbaroda.com	ईको ग्रीन पंजीकरण सं.— एमआरए30आर 9794 बेरिच सं.— MA3ERLF1S00534244	मांग सूचना तिथि: 26-09-2022	रु. 5,000 /-	रु. 5,000 /-	आईएफएससी-बीएआरसी01बीजेपीएल डबल्यू (प्रांतीय वर्ग शूच है)	13-02-2022	13-02-2022	06-02-2022	प्राधिकृत अधिकारी: राकेश कुमार (मुख्य प्रबंधक) संपर्क नं.: 7667585821 और विनोत मीणा (शाखा प्रधान) संपर्क नं.: 8178323061
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